

**Central Administrative Tribunal
Principal Bench**

OA No.2070/2017

New Delhi, this the 18th day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Jadhavar Vishwas Haridas
Aged 39 years
S/o Sh. Haridas Maruti Jadhavar
Post Wadji, Taluka-Washi,
District: Osmanabad 413525,
Maharashtra State. Applicant.

(None is present for the applicant)

Vs

1. Union of India
Through Secretary, DoP&T,
Department of Personnel & Training,
Ministry of Personnel, Public Grievances & Pensions,
Government of India,
North Block, New Delhi.
2. Union of India
Through Secretary
Ministry of Social Justice & Empowerment,
Government of India,
Shastri Bhavan,
New Delhi.
3. Union Public Service Commission
(Through Secretary)
Dholpur House, Shahjahan Road,
New Delhi 110 069. ... Respondents.

(By Advocate, Shri Girish Pande for Shri Ravinder Aggarwal)

: O R D E R :

Justice L. Narasimha Reddy, Chairman :

The OA was listed yesterday. There was no representation of the applicant. Therefore, we directed the matter to be listed today for dismissal.

2. There is no representation of the applicant today also. Therefore, the OA is dismissed for default.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/